

Nomination of cases by Hon'ble The Chief Justice on 24/04/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	CrI. W. P. - 20856/2014	Hon. B. K. Narayana, J.	Writ C-II Section on 25/04/2015
2	W. P. - 13704/2015	Hon. Tarun Agarwala, J.	Writ C-II Section on 25/04/2015
3	W. P. - 48221/2003	Hon. Tarun Agarwala, J.	Writ C-II Section on 25/04/2015
4	W. P. - 22755/2015	Hon. Tarun Agarwala, J.	Computer Fresh Section on 25/04/2015
5	Leave to Appeal (U/S 372 Cr.P.C.) - 58/2014 with CrI. A. - 5690/2013 with CrI. A. - 5739/2013	Hon. A. K. Tripathi, J.	Govt. Appeal Section on 25/04/2015
Hon....., J.			
6	Bail – 11401/2015 with Bail – 24968/2013	Hon. Ranjana Pandya, J.	Bail Section on 25/04/2015
7	Bail – 1990/2015 with CrI. Revision – 3032/2013 with Bail – 10089/2014 with Bail – 23369/2012	Hon. Arvind Kumar Mishra, J.	Bail Section on 25/04/2015
8	Bail – 243/2015 with Bail – 34883/2014	Hon. Bachchoo Lal, J.	Bail Section on 25/04/2015
9	Bail – 19664/2014	Hon. Ramesh Sinha, J.	Bail Section on 25/04/2015
10	CrI. W. P. - 2766/2007	Hon. Bachchoo Lal, J.	Supreme Court Appeal Section on 25/04/2015
11	CrI. W. P. - 27096/2012	Hon. Bachchoo Lal, J.	Supreme Court Appeal Section on 25/04/2015
12	Art. 227 – 1635/2015	Hon. Sunita Agarwal, J.	Court No. 27 on 24/04/2015
13	Art. 227 – 1618/2015	Hon. Sunita Agarwal, J.	Court No. 27 on 24/04/2015
14	Art. 227 – 1640/2015	Hon. B. Amit Sthalekar, J.	Court No. 58 on 24/04/2015
15	CrI. M. A – 10620/2015	Hon. Bachchoo Lal, J.	Court No. 47 on 24/04/2015

16	CrI. M. A – 10648/2015	Hon. Manoj Misra, J.	Court No. 41 on 24/04/2015
17	CAPL – 2335/2015	Hon. R. S. R. (Maurya), J.	Computer Fresh Section on 25/04/2015
18	Bail – 13516/2015	Hon. N. A. Moonis, J.	Listing Section on 24/04/2015
19	CrI. T. A. - 174/2015	Hon. Harsh Kumar, J.	Computer Fresh Section on 25/04/2015
20	CAPL – 1837/2015	Hon. R. S. R. (Maurya), J.	Computer Fresh Section on 25/04/2015
21	W. P. - 1564/2015	Hon. M. C. Tripathi, J.	Computer Fresh Section on 25/04/2015
22	Art. 227 – 1639/2015 with W. P. - 1687/2015	Hon. Ashwani Kumar Mishra, J. (both the connected matter)	Computer Fresh Section on 25/04/2015
Special Order			
23	CrI. A. - 2961/2014	Place before Hon'ble Pankaj Naqvi, J.	CrI. A. Section on 25/04/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
25/04/2015